

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1605
ANSWERED ON:06.03.2006
AMENDMENT IN MINIMUM WAGES ACT, 1948
Ramadass Prof. M

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to introduce a comprehensive legislation to amend the Minimum Wages Act, 1948; and
- (b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF LABOUR & EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU)

- (a): No, Sir.
- (b): Does not arise.